

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : MPL Motors Pvt Ltd

PETITION NUMBER : IBA/901/2019

**APPLICATION NUMBER : a) IA(IBC)/2402(CHE)/2023
b) IA(IBC)/2271(CHE)/2023**

ORDER

202.a. IA(IBC)/2402(CHE)/2023 IN IBA/901/2019

Ld. Counsel Ms. Pavithra Dayalan for the Applicant.

This is an Application seeking dissolution of Corporate Debtor MPL Motors Pvt Ltd. The liquidation process is completed and there are no assets for distribution.

List the Application for hearing on **22.08.2024**.

202.b. IA(IBC)/2271(CHE)/2023 IN IBA/901/2019

Ld. Counsel Ms. Pavithra Dayalan for the Applicant. Ld. Counsel Mr. Vinodh for the Respondent (vakalat filed vide Diary No.3528 dated 11.07.2024).

This is an Application seeking to permit the Applicant Liquidator to distribute the scheduled property to the Respondent as the Respondent seeks to deal with the property independently. The Counsel for the Respondent has no objection.

List the Application for hearing on **22.08.2024**.

**Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)**